

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:56

ANSWERED ON:02.07.2009

PRODUCTION OF OIL AND GAS IN KRISHNA GODAVARI AND CAUVERY BASIN

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the total quantity of oil and gas produced from the Krishna-Godavari basin during the last three years, year-wise.
- (b) the steps taken by the Oil and Natural Gas Corporation (ONGC) to enhance its production of gas and oil in Krishna-Godavari and Cauvery basin;
- (c) whether the Bombay High Court has ordered/fixed a much lower price of KG basin gas vis-à-vis those approved by the Government; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE Ministry of Petroleum & Natural Gas (SHRI JITIN PRASADA)

(a) Crude oil and Natural Gas production in Krishna-Godavari (KG) basin by Oil and Natural Gas Corporation (ONGC) and private/Joint Venture Companies during the last three years was as under:

Year	Crude oil Production (MMT)	Natural Gas Production (MMSCM)
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2006-07	2.6296	2313.2
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2007-08	2.641	2416.3
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2008-09	2.37	2512.9
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MMT-Million Metric Tonne

MMSCMD-Million Standard Cubic Metre Per Day

(b) In order to enhance production of crude oil & natural gas from KG & Cauvery basins, ONGC has taken steps which include initiation of water injection schemes, side tracking of wells, dual completions wherever required, water shut off jobs, hydro-fracture jobs in the tight reservoirs as well as efforts to put new discoveries on production as early as possible.

In addition to the above, the exploratory efforts under XI Plan are likely to improve the reserve base which ultimately will help in augmenting production from these basins.

(c) & (d): Natural gas price for this block is in accordance with the formula approved by the Government under the provisions of Production Sharing Contract.